

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 29th February, 2020

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that the **Single Bench & Division Bench of Hon'ble Mr. Justice M.V. Muralidaran** will not hold court w.e.f **02.03.2020** to **06.03.2020** as His Lordship will be on leave and the cases which are to be listed before His Lordship pertaining to WP(C) of service matters for the year 2016 to 2018 will be listed before Hon'ble Mr. Justice L.S. Jamir and the cases pertaining to urgent Cril matters/RFA/MAF/RSA will be listed before Hon'ble Mr. Justice KH. Nobin Singh for the period from 02.03.2020 to 06.03.2020.

Further, it is also informed that Division Bench comprising of **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice Kh. Nobin Singh** shall be constituted on **05.03.2020** instead of Hon'ble the Chief Justice and Hon'ble Mr. Justice M.V. Muralidaran.

By orders etc.

Sd/-

REGISTRAR (Judl)
HIGH COURT OF MANIPUR.
Imphal, the 29th February, 2020

No.HCM/1/96/BENCH/ 6676-95
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

W - Jare m g f e 29.2.2020
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.